

the meeting of the Committee. The Working Group met on the 5th October 1978 when certain issues relating to the fiscal arrangement between the Centre and the States were discussed. It was decided that the Working Group would meet again after the 7th Finance Commission's report had been received by the Central Government. The 7th Finance Commission has recommended a significant increase in the transfer of financial resources from the Centre to the States for the period 1979-80 to 1983-84. The report of the 7th Finance Commission along with the explanatory memorandum as to the action taken on the recommendations was placed on the Table of the House on the 24th November, 1978.

#### Reserve stock of Gold

1875. SHRI F. P. GAEKWAD: Will the Minister of FINANCE be pleased to state what is the reserve stock of gold now left with Government after auctions of gold held so far?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): The sale of gold was from the accumulated stock of gold confiscated under the Customs Act/Gold Control Act. The stock of gold left with the Government after auction sales is about 77 tonnes as on 30th September, 1978. The monetary reserves of gold with the Reserve Bank of India were not touched.

सरकार द्वारा मूल्य वृद्धि रोकने के लिए उठाये गये कदम

1876. श्री भारत सिंह चौहान :  
श्री बसुपुंज :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार द्वारा मूल्य वृद्धि रोकने के सिधे उठाये गये कदमों का लाभ उपभोक्ताओं को नहीं प्राप्त हो रहा ; और

(ख) यदि हाँ, तो सरकार द्वारा इस बारे में क्या तत्काल कदम उठाये जा रहे हैं जिससे कि उपभोक्ताओं को सा मिल सके ?

वित्त मंत्री (श्री एच० एम० पटेल) : (क) और (ख) . जी नहीं । उपभोक्ता मूल्य सूचक संकेत सम्बन्धित उपलब्ध जानकारी के अनुसार, बहुत सी महत्वपूर्ण उपभोक्ता वस्तुओं, जैसे कि चावल, गेहूँ, ज्वार, खाद्य तेल (जैसे मूँगफली का तेल, जिनेली का तेल और सरसों का तेल) प्याज, धान, बीनी, गुड़ तथा चाय पत्ती की कीमतें इस वर्ष, पूर्ववर्ती वर्ष के मुकाबले कम रही हैं ।

#### Performance of public sector enterprises

1877. SHRI CHATURBHUI:  
SHRI UGRASEN:  
SHRI DHIRENDRA NATH  
BASU:

Will the Minister of FINANCE be pleased to state:

(a) the names of public sector enterprises which have been set up as statutory corporations or companies registered under the Companies Act in which the Central Government holds 51 per cent or more shares;

(b) the financial performance of these enterprises;

(c) the total investment in these undertakings and the profits therefrom during 1976-77 and 1977-78;

(d) whether it is a fact that there is a steep fall in the profits of these enterprises in 1977-78 as compared to the previous year and if so, the reasons therefor; and

(e) the steps proposed to remedy the situation?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) The names of public sector enterprises set-up under the Companies Act or as statutory corporations have been given in the Annual Report on the Working of the Industrial and Commercial Undertakings of the Central Government 1976-77 which was placed on the Table of the Lok Sabha. Of these, the following are statutory corporations:

1. Oil and Natural Gas Commission;